GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 3424 TO BE ANSWERED ON 16.03.2021

RESERVATION IN JOBS FOR EWS

†3424. SHRI VIVEK NARAYAN SHEJWALKAR: SHRI PINAKI MISRA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that 10 per cent reservation in jobs and admissions for candidates from economically weaker sections (EWS) was introduced to promote social equality, and if so, the details thereof:
- (b) whether it is a fact that SC, ST and OBC candidates are granted a relaxation with regard to the maximum age limit and number of attempts during direct recruitment to Central Government jobs, and if so, the details thereof;
- (c) whether the Government is planning to provide a similar relaxation in the maximum age limit, number of attempts and exam fees to candidates from EWS;
- (d) if so, the details thereof, including the estimated timeline and the reasons for delay in implementation; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL GURJAR)

- (a): Yes Sir. The 10 per cent reservation to Economically Weaker Sections (EWS) has been implemented by the Government for persons who are not covered under the scheme of reservation for SCs, STs and OBCs.
- (b): Yes Sir. Candidates belonging to Scheduled Castes (SC) and Scheduled Tribes (ST) are granted a relaxation of 5 years and those belonging to the Other Backward Classes (OBC) are granted a relaxation of 3 years in the maximum age limit prescribed for direct recruitment to Central Government jobs. Relaxation in the number of attempts available to SCs, STs and OBCs varies for different examinations conducted by the various recruitment agencies.
- (c) to (e): No Sir. The rules framed by the Government regarding reservation to EWS do not provide for Age Relaxation or Relaxation in number of attempts to the candidates at present and no such proposal is under consideration.
